

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 135/GT/2015**

**Date: 8.1.2016**

To,  
The Chief General Manager (Commercial)  
Neyveli Lignite Corporation Limited.,  
Neyveli House,  
135, EVR Periyar Road, Kilpauk  
Chennai-600 010.

Sir,

**Subject :** Approval of tariff of NTPL Thermal Power Station (2 x 500 MW) for the period from the COD of Unit-I and Unit-II to 31.3.2019 – Petition No. 135/GT/2015.

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With reference to para 25 of the Commission's order dated 13.10.2015 in above petition, you have been directed to file the revised petition taking into consideration the actual COD of the generating station.

2. In terms of the said order, I am directed to request you to amend/ revise the petition and file the same on or before 3.3.2016 with copy to the respondents.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)